

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4799
ANSWERED ON:22.04.2015
IRREGULARITIES IN RECRUITMENT PROCESS
Karunakaran Shri P.;Patel Shri Prahlad Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware about any alleged irregularities in the recruitment process of teaching and non-teaching posts in central universities including central university, Sagar, Madhya Pradesh and Maulana Azad National Urdu University, Hyderabad;
- (b) if so, the details thereof;
- (c) the status of inquiry, if ordered, in each case; and
- (d) the steps being proposed by the Government for improving recruitment process to check the adverse effect on the future of students along with the outline formulated to make the working of central universities more transparent and smooth?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITIZUBIN IRANI)

(a), (b) & (c): Certain complaints of alleged irregularities in the recruitment process of teaching and non-teaching posts in central universities, have been received. CBI has registered cases against former Vice Chancellors of Dr. Hari Singh Gour University, Sagar and Central University of Jharkhand. The complaints in respect of Maulana Azad National Urdu University about irregularities in the recruitment process, have been forwarded to the University for appropriate action at their end.

The Fact Finding Committees were constituted in respect of complaints about Banaras Hindu University and SikMm University and their reports have been received. A Fact Finding Committee in respect of Visva Bharati has also been constituted.

(d): Central Universities are autonomous bodies as established under respective Central Acts. They are governed by provisions of the Act and Statutes and Ordinances made there under. Their recruitment procedure is formulated by their statutory bodies in accordance with their Acts, Statutes and Rules. Thus, the Central Universities have autonomy regarding formulation of recruitment process, subject to rules of the Government for implementing reservation policy etc.

The Government does not interfere in day to day functioning of these Universities. There is also no proposal to check the recruitment mechanism in Central Universities and Government is committed to preserving the administrative and academic autonomy of all Universities. The President of India, in the capacity as the Visitor of these Universities, has the right to cause an inquiry to be made in respect of any matter connected with the administration or finances of a University.